

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH



No. O.A. 350/00108/2017

Date of order: 17.11.2017

Present : Hon'ble Ms. Manjula Das, Judicial Member
Hon'ble Ms. Nandita Chatterjee, Administrative Member

Arindam Majumdar,
Son of Late Nilratan Majumdar,
Working as J.E. Estimator,
Engineering Department,
Under CAO/CON,
South Eastern Railway,
Garden Reach,
Kolkata,
And Residing at N-27, Baishnab Ghata,
Patuli Township,
Kolkata - 700 094:

.. Applicant

- VERSUS -

1. Union of India,
Through the General Manager,
S.E. Railway,
Garden Reach,
Kolkata - 700 043.
2. The Chief Personnel Officer,
S.E. Railway,
Garden Reach,
Kolkata - 700 043.
3. The Chief Personnel Officer,
Eastern Railway,
Fairlie Place,
Kolkata - 700 001.
4. The Chief Administrative Officer/CON,
S.E. Railway,
Garden Reach,
Kolkata - 700 043.
5. The Principal Chief Engineer,
S.E. Railway,
Garden Reach,
Kolkata - 700 043.

.. Respondents

For the Applicant : Mr. N. Roy, Counsel

For the Respondents : None

ORDER (Oral)

Per Ms. Manjula Das, Administrative Member:

Heard the Ld. Counsel for the applicant.

2. The Ld. Counsel for the applicant submits that subsequent to orders of Central Administrative Tribunal, Calcutta Bench delivered in O.A. No. 1424 of 2009, the respondent authorities have passed an order on 5.12.2016 in which they had intimated that, "the respondent authorities were not inclined to forward the application", the applicant has made a further representation dated 28.11.2016 (Annexure "A-15" to the O.A.) reiterating his prayer for transfer.

3. We, accordingly, direct the respondents to consider the representation at Annexure "A-15" to the O.A., if received, by the respondents within a period of 4 weeks from the date of receipt of this order and ^{to} convey the decision within 1 weeks thereafter.

4. It is made clear that we have not entered into the merits of the matter and all points are left open for consideration of the concerned respondent authorities.

5. The O.A. is disposed of accordingly. No costs.

(Dr. Nandita Chatterjee)
Administrative Member


(Manjula Das)
Judicial Member

SP